

ITEM NO.24

COURT NO.5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).39980/2012

(From the judgement and order dated 24/08/2012 in ITA No.112/2004 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

JUSTICE G.K. MATHUR (RETD.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR

Respondent(s)

(With prayer for interim relief)

Date: 18/02/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Arvind Kumar, Adv. for
 Ms. Laxmi Arvind, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice returnable in ten weeks.
Dasti, in addition to the ordinary process.

|(Pardeep Kumar)
|Court Master

| |(Renu Diwan)
| |Court Master

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